



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-310/1993/7429/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti Selina Begum,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati the 17<sup>th</sup> December, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/7922/2019 dtd. 11.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 10.12.2019, has been granted/rejected.

Yours faithfully,

sdt-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-310/1993/7430/A, dated 17.12.19**

Copy to:

1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rolan